

(b) The demand envisages setting up of an agriculture college with an admission capacity of 60 students per year at an expenditure of Rs. 25.82 crores.

Adverse Effect on Tourism Due to Cancellation of Flights in Goa

1035. PROF. GOPALRAO MAYEKAR: Will the Minister of TOURISM be pleased to state:

(a) whether tourism in Goa has been adversely affected by the cancellation of air flights recently, and

(b) if so, the corrective measures taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) Yes, Sir.

(b) Indian Airlines has increased the number of services to/from Goa with effect from 21.2.1991.

[*Translation*]

Enquiry Report on Death of Former Chief Justice of India

1036. SHRI CHHEDI PASWAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have received the inquiry report on the cause of death of the former Chief Justice of India in London;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) Does not arise.

(c) The enquiry has not yet been completed.

National Conference of Ministers of Water Resources and Irrigation

1037. SHRI CHHEDI PASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the issues given priority in the Ninth National Conference of Ministers of Water Resources and Irrigation; and

(b) the steps being taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). The details of some of the priority issues discussed at the Ninth National Conference of Water Resources and Irrigation Ministers of the States and Union Territories are National water Policy Planning of river basin development; prioritisation funding of ongoing major and medium irrigation projects; reappraisal irrigation; development and regulation of ground water; flood management; flood plain zoning; advance action for water resources development in VII Plan. A copy of the important recommendations of the Conference is given below as statement. The important recommendation have been sent to the States and Union Territories for initiating appropriate actions.

STATEMENT

1. For the optimum utilisation of the Waters of the Basin/Sub-Basin through their integrated use, appropriate River Basin Organisations should be set-up early in

- the different basins in consultation with the States.
2. There should be increased Plan allocation for the Irrigation Sector to expedite the irrigation works. Where large irrigation potential still remains to be created the States should endeavour to secure atleast 20%/25% of the Plan allocation for their irrigation sector.
 3. A number of nationally important projects providing multi-faceted benefits have been in hand. On account of the financial constraints of the States, they find it difficult to complete them speedily. It is therefore, strongly recommended that the projects through an appropriate institutional arrangement early e.g. an Irrigation Finance Corporation.
 4. Detailed water balance studies covering drainage aspects and the conjunctive use of surface and groundwater together should be taken up immediately in the irrigation commands and special programmes for drainage works initiated during the VIII Plan.
 5. Considering the utility of the centrally sponsored command area development programme, it is recommended that it should continue through the VIII Plan also as a centrally sponsored one. The time is not yet ripe for the transfer of the programme completely to the State Sector.
 6. The Conference stresses the need for carrying out detailed micro-level surveys for groundwater in the 'Dark and Grey' blocks to facilitate undertaking of additional groundwater development schemes in such blocks and to ensure uninterrupted flow of institutional financial assistance. The States should conduct the micro-level surveys of the 'Dark and Grey' blocks during the next two years giving first priority to the work in the dark areas.
 7. Efforts should be made to allocate more funds for minor irrigation works in the States' Plan outlays to achieve early benefits from the quick maturing and labour intensive minor irrigation schemes. To further strengthen the availability of funds for such projects, they should be considered for external assistance programmes on priority.
 8. Water saving systems using high technology like sprinkler and drip should be promoted as a centrally sponsored activity in the water short areas. Scientific studies and training programmes should be arranged in the States for adoption of these technologies through the effective participation of the farmers.
 9. The Conference recommends the continuation of the Centrally Sponsored schemes aimed at building up of the institutional set-ups and upgrading the technological capabilities of the State's groundwater and minor irrigation developments. The Conference also recommends taking up of new schemes for artificial recharge of groundwater through measures like percolation tanks and river bunds-causal

bunds with special financial assistance.

10. Programme for manpower development and training should be encouraged through organisations like the Water and Land Management Institutes with particular attention to the need for transforming the traditional civil engineer into an effective and water resources and irrigation manager.

Irrigation Projects of Bihar

1038. SHRI CHHEDI PASWAN: Will

the Minister of WATER RESOURCES be pleased to state:

(a) the names of the major and medium irrigation projects of Bihar pending with the Union Government;

(b) since when these are pending; and

(c) the steps taken to accord clearance to these projects?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). A statement is given below.